

National Company Law Tribunal  
Allahabad Bench  
Allahabad

80(ND)/2015  
TP50/397-398/ALL/ 16/CLB



ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD  
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 19.08.2016.

NAME OF THE COMPANY: Dr. Anurag Dikshit & & Anr.

Vs.

M/s Galaxy Life Care Service Pvt. Ltd. & Ors.

SECTION OF THE COMPANIES ACT: u/s 397-398 of Companies Act, 1956.

Sl. No.	Name	Designation	Representation	Signature
1	Rajivish Singh	ADU	Respondents	
2	ABHAY K. DAS	Adv.	Petitioners	

Order dated 19.08.2016

C.P. No. 80 (ND)/2015 Dr. Anurag Dikshit & Anr. Vs. M/s Galaxy Life  
Care Service Pvt. Ltd. & Ors.

Both sides represented that the pleadings are completed and additional  
sets of paper books are also filed. Matter is ordered to be listed on  
14.09.2016 for final hearing, without fail.

List the matter on 14.09.2016.

  
SH. VSR AVADHANI (Judicial Member)

Dated 19.08.2016